

Anti-India Tirade on Kashmir by Pakistan Diplomatic Missions

*620. SHRI J. CHOKKA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the reported statement by a top aide of the Prime Minister of Pakistan that Pakistan Diplomatic Missions were asked to step-up anti-India tirade on Kashmir, and

(b) if so, the steps taken by the Government to counter the above move?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI): (a) Yes, Sir.

(b) Government have and will continue to take appropriate measures to project the correct picture regarding the situation in Jammu and Kashmir. The international community has been apprised of the fact of Pakistan's assistance to terrorism and subversion in the State, which is an integral part of India.

Government have also on several occasions asked Pakistan to desist from hostile propaganda and its unwarranted interference in our internal affairs which violate the Simla Agreement and universally accepted norms of inter-state conduct.

Expenditure on Bargi Dam Project

*621. SHRISHRAVAN KUMAR PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) the expenditure incurred on the Bargi Dam Project in Madhya Pradesh during the Seventh Five Year Plan; and

(b) the steps taken to secure World Bank assistance for the project?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The expenditure incurred on the Bargi Dam Project in Madhya Pradesh during the VII Plan is Rs. 117.24 crores.

(b) Distribution system for Bargi Project alongwith Rajghat Canal Project of Madhya Pradesh has been recommended as a composite project under the name of Madhya Pradesh Irrigation Project for possible World Bank assistance.

Calcutta Mahanagar Telephone Nigam

*622. SHRISATYAGOPAL MISRA: Will the Minister of COMMUNICATIONS be pleased to state the steps taken by the Government to set up the Calcutta Mahanagar Telephone Nigam?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): The recommendations of the High Level Committee (Athreya Committee) set up by the Government for recommending the most appropriate structure for Telecom Department are under active consideration. Since Calcutta Telephones is a part of the telecom structure of the country, any decision regarding setting up of the Calcutta Mahanagar Telephone Nigam will be taken as a part of the decisions on the recommendations of the Committee.

[Translation]

Ispat Dolomite Quarry of Rourkela Steel Plant

*623. SHRI BHAWANI LAL VERMA: Will the Minister of STEEL be pleased to state:

(a) whether the Ispat Dolomite Quarry of Rourkela Steel Plant at Baradwar is lying closed;

(b) if so, since when and the reasons therefor;

(c) the action taken/being taken by the Government for its revival;

(d) whether R.S.P. authorities have submitted any proposal to the Union Government for resumption of work at this quarry; and

(e) if so, the details thereof and the time by which the work at this quarry is likely to be resumed?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) The mining operations at Ispat Dolomite Quarry (IDQ), Baradwar were stopped in June, 1983 because of constant inter-union rivalry leading to frequently disturbed industrial relations.

(c) to (e). A number of rounds of conciliations and discussions were held by Central Labour Directorate as well as Regional Labour Directorate for reopening the mines. In accordance with the minutes agreed to by the Unions dated 28.6.1988, the Rourkela Steel Plant management had taken initiative to award contract on 2.6.1989 but soon, thereafter, on the issue of employment of former contractor's labour, the work could not proceed. The Deputy Chief Labour Commissioner (Central), New Delhi has recently held discussions with the Unions and the RSP management to resolve the dispute for reopening of Ispat Dolomite Quarry, Baradwar, wherein RSP mines management and the operating Unions have been asked to discuss the issue bilaterally for an amicable settlement. Date for further discussions will be fixed by Deputy Chief Labour Commissioner (Central) on this issue. It is expected that the Rourkela mines' management will discuss the issue with the

Unions some time in September, 1991 and will communicate to Deputy Chief Labour Commissioner (Central) the outcome of the discussions.

Security in Banks

*624. SHRI RAJVEER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a meeting of the senior officials of banks and police has been held recently for strengthening security in the banks;

(b) if so, the major issues discussed therein; and

(c) the outcome of the meeting with regard to strengthening of the security in the banks?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (c). On August 23, 1991 the issue of security measures of banks located in Punjab was reviewed with the officers of the Government of Punjab and representatives of a few banks. It was decided that Banks and the Government of Punjab will take all steps necessary to strengthen the security in the Banks.

Re-Constitution on Inter-State Council

*625. SHRI KASHIRAM RANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to re-constitute the Inter-State Council for disposal of Inter-State and Centre-State disputes; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) Yes, Sir. the Inter-